

concluded for the export of manganese ore to the DPRK, this is one of the items included in the list of commodities available for export from India to that country.

(b) Lists of items available for export from India to DPRK have been appended to the Trade and Payments Agreement concluded with the DPRK on 9th December, 1968, copies of which are available in the Parliament Library.

(c) and (d). Para 11 of the Trade and Payments Agreement specifically stipulates that the commodities exchanged between the two Parties shall be for consumption in their respective countries and shall not be re-exported.

Import of Rayon Yarn

*584, SHRIMATI SAVITRI SHYAM : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether Government propose to import rayon yarn on the representation of the weavers ;

(b) whether the production of rayon yarn in the country is already ten per cent more than the total requirements ; and

(c) if so, the reasons for fresh imports ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) The production of rayon year both viscose and acetate and including spun rayon yarn in 1968 is 85.94 million K.gs. and this is considered sufficient to meet the requirements of the art silk weaving industry. For 1967 the total production was 87 million Kg.

(c) In view of reply given to part (a), the question does not arise.

Demurrage Paid by M. M. T. C.

*585. SHRI M. L. SONDHI : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that the Minerals Trading Corporation have incurred heavy demurrage as a result of a diversion of a ship from Haldia to Calcutta ;

(b) if so, the reasons therefor ; and

(c) the action taken to prevent such wasteful expenditure ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) No, Sir.

(b) and (c) : Do not arise.

Turn-Key Projects

*586. SHRI GEORGE FERNANDES : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether any turn-key projects have been undertaken by the Indian firms during the last 3 years in different parts of the world ;

(b) if so, the nature of such products and the export value thereof ;

(c) the terms and conditions on which these projects are undertaken ; and

(d) whether the State Trading Corporation has participated in any of the projects ?

THE MINISTER OF FOREIGN TRADE AND SUPPLY (SHRI B. R. BHAGAT) : (a) and (b). Yes, Sir ; export statistics are recorded commodity-wise and not with reference to the nature of export projects. However according to information available to Government the major turn-key projects undertaken by the Indian exporters from 1965-66 onwards and value thereof are as in the statement laid on the Table of the House. [Placed in Library. See No. LT-403/69.]

(c) There are no standard terms for contracts of a turn-key nature. The terms are individually specified and agreed to between the buyer and the seller on contract to contract basis. The stipulations in such contracts usually provide for satisfactory trial of equipment, functioning of complete project, inspection, performance guarantee, if any, apart from the usual terms of payment, delivery schedule, mode of packing and shipment, mode of settlement of disputes, default penalties etc. etc.

(d) The State Trading Corporation has undertaken a contract for supply of complete textile machinery and equipment to U. A. R. which involves supervision of erection, training of personnel and conduct of guarantee tests, valued at about Rs. 4.00 crores.